

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**
Original Application No. 200/2022

In the matter of:

Manjeet Singh Bhardwaj & Ors

...Applicant

Versus

Govt. of NCT of Delhi & Ors

...Respondents

NDOH:- 26.09.2022

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Filed by:

(Delhi Pollution Control Committee)

New Delhi:

Dated: 20.09.2022

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 200/2022

In the matter of:

Manjeet Singh Bhardwaj & Ors

...Applicant

Versus

Govt. of NCT of Delhi & Ors

...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
10.03.2022.**

1. That the present original application has been filed by the applicants with the grievance regarding the illegal dairies operating in Village Tikri Kalan in Delhi. It is submitted that dairy waste (cow dung and grasses etc.) is dumped in drains resulting in chocking of drains and overflowing the waste water on land causing serious problem of smell health hazard to local residents of village Tikri Kalan, Delhi-110041.
2. That present matter was listed before this Hon'ble Tribunal on 10.03.2022 wherein this Hon'ble Tribunal constituted a Joint Committee of the DPCC, Municipal Commissioner and District Magistrate (West).
3. That inspection has been carried out on 20.06.2022 by the joint committee comprised of the officers of DPCC, Revenue and MCD (Veterinary Department) in compliance of the order dated 10.03.2022 passed by this Hon'ble Tribunal in the present matter and during inspection found that 05 illegal dairies were running which are major source of creation of dairy waste (cow dung and grasses etc.) resulting chocking of the drains. During the inspection drive, it was observed:

- (a) The inspecting team also found that it is a village and the majority of villagers also have 1 or 2 cattles for their daily living.
- (b) It was noted that the drains around the dairies are either filled up with cattle feces or traces of the cattle feces...
- (c) It was informed by the Sh. Subhash Kumar, MTI (Milk Tax Inspector) (MCD) that earlier they have sealed the dairies as mentioned at S.N. 1,2,3,5. During the inspection all seals on dairies were found broken.

Copy of the inspection report dated 20.06.2022 of the joint Committee is annexed herewith as ANNEXURE-A.

4. That second inspection has also been carried of the village on 06.07.2022 by the joint team and during inspection found that 06 illegal dairies were running. During the inspection drive, it was observed:

- (d) The inspecting team also found that it is a village and the majority of villagers also have 1 or 2 cattles for their daily living.
- (e) It was noted that the drains around the dairies are either filled up with cattle feces or traces of the cattle feces...
- (f) The inspecting team found that part of waste water generated from village Tikri Kalan through various activities was being drained into the village pond surrounded by boundary wall.

Copy of the second inspection report dated 06.07.2022 of the joint Committee is annexed herewith as ANNEXURE-B.

5. That further, Sanitation Superintendent, MCD provided the photographs, which shows that, all drains of the village has been cleaned. Copy of the MCD report dated 05.07.2022 is annexed herewith as ANNEXURE-C. (colly)

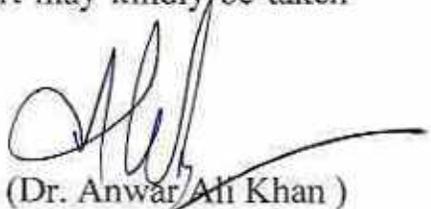
6. That pursuance of the inspections carried out on 20.06.2022 and 06.07.2022, MCD issued show cause notices for closure on 02.09.2022 to the 11 illegal dairy owners to close down the dairies which identified by the joint committee. Copy of the one such exemplary show cause notice dated 02.09.2022 is annexed herewith as ANNEXURE-D. (colly)

7. That joint action was conducted on dated 12.09.2022 with the help of Tata Power Delhi Distribution LTD, BSES, Delhi Jal Board and Police official of P.S. Mundka and all 11 illegal dairies were sealed along with the disconnection of water electricity supply in the presence of member of DPCC. Copy of the photographs of sealing are annexed herewith as **ANNEXURE-E**.

8. That letter dated 13.09.2022 of watch & ward also issued to the concerned S.H.O., P.S. Munka to direct the concerned official for keeping vigil over these dairies so that they will not resurface. Copy of the letter dated 13.09.2022 is annexed herewith as **ANNEXURE-F**.

9. That the area in question is cleaned/ desalted regularly by the concerned department of the MCD and now drains are flowing without any floating material.

In view of the above, the present action taken report may kindly be taken on record.


(Dr. Anwar Ali Khan)
Sr. Environmental Engineer

Delhi

Dated:-20 September, 2022

Inspection Report

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Annexure A

A visit of village Tikri Kalan, was conducted on 20.06.2022 by a joint team comprised of the officers of DPCC, Revenue and MCD(Veterinary Service Department) in compliance to the orders passed by the Hon'ble NGT in O.A. No. 200/2022 in the matter "Manjeet Bhardwaj & Ors Vs. Govt. of NCT of Delhi" regarding Illegal dairies operating and dumping waste in drain resulting in choking of drain and overflowing the waste water on land causing serious problem of smell and health hazard to the resident of village Tikri Kalan, delhi-110041.

During the inspection in the area the team found five (05) dairies are the major source of cattle feces and the feces being dumped either in the open and also being wash out during the floor cleaning of the dairies resulting choking of the storm water drains which are causing emission of foul gasses and water pollution, during indigestion of cattle feces result in causing unhealthy condition to the inhabitant around the dairies. The inspecting team also found that it is a village and the majority of villagers also have 1 or 2 cattles for their daily living. Details of the dairies visited are given as under:

S.N	Name And Address	No. Of Buffalo	No. of Caw	No. of Calf	Remark
1	Sh. Om Pal S/o Sh. Laxman, H. No. 917, kalyana Pana, village Tikri Kalan, Delhi-110041	6	4	1	
2	Sh. Vinod S/o Sh. Ballu H. No. 923, kalyana Pana, village Tikri Kalan, Delhi-110041	18	2	6	
3	Sh. Vinod Devi S/o Sh. Ballu H. No. 775, Near Nahi Chopal, village Tikri Kalan, Delhi-110041	12	4	-	During inspection no cattles were present in the premises, the cattles has been send for grazing in the nearby field
4.	M/s Owner Occupier Opposite R.K Dilod, H.N 943, village Tikri Kalan, Delhi-110041	5	5	-	
5	Sh, Balwan S/o Maman, H.N. 922, Kalyana Panna Village, Tikkri Kalan, Delhi-110041	7	4	-	Door is found locked during inspection. No information was given despite the best effort by inspecting team.

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Contd..2

findings:

5

1. The inspecting team also found that it is a village and the majority of villagers also have 1 or 2 cattles for their daily living.
2. It was noted that the drains around the dairies are either filled up with cattle feces or traces of the cattle feces.
3. It was informed by the Sh. Subhash Kumar, MTI(Milk Tax Inspector)(MCD) that earlier they have sealed the dairies as mentioned at S.N. 1,2,3,5. During the inspection all seals on dairies were found broken.

Smith
DPCC
(SHYAMSUNDER)
Env. Engineer, DPCC

(Kachan)
Revenue (NT)PS
Praveen Kachan

Subhash
MCD
(Veterinary Service Department)
Dr. Sanjeet Gupta
DD(Leg)/Kashipuram Zone

Inspection Report

6/0 (6)
Annexure-B (Colly)

A visit of village Tikri Kalan, was conducted on 06.07.2022 by a joint team comprised of the officers of DPCC, Revenue and MCD(Veterinary Service Department) in compliance to the orders passed by the Hon'ble NGT in O.A. No. 200/2022 in the matter "Manjeet Bhardwaj & Ors Vs. Govt. of NCT of Delhi" regarding Illegal dairies operating and dumping waste in drain resulting in choking of drain and overflowing the waste water on land causing serious problem of smell and health hazard to the resident of village Tikri Kalan, delhi-110041.

During the inspection in the area the team found six (06) dairies are the major source of cattle feces and the feces being dumped either in the open and also being wash out during the floor cleaning of the dairies resulting choking of the storm water drains which are causing emission of foul gasses and water pollution, during indigestion of cattle feces result in causing unhealthy condition to the inhabitant around the dairies. The inspecting team also found that it is a village and the majority of villagers also have 1 or 2 cattles for their daily living. Details of the dairies visited are given as under:

S.N	Name And Address	No. Of Buffalo/ Cow
1	Sh. Vijay S/o Sh. Kharake Singh Meter no. 26460239, H. No. 1290, Tikri Kalan, Ramyana Pana, Delhi-110041	10
2	Sh. Raj Kumar S/o Sh. Sultan Singh H. No. 1290, Tikri Kalan, Ramyana Pana, Delhi-110041	10
3	Sh. Joginder S/o Sh. Sultan Singh H. No. 1290, Tikri Kalan, Ramyana Pana, Delhi-110041	16
4	Sh. Sandeep S/o Ranvir H. No. 948, Tikri Kalan, Ramyana Pana, Delhi-110041	15
5	Sh. Sultan Singh S/o Sh. Ramkishan H. No.- 553, Doplan Pana, Tikri Kalan, Delhi-110041	12
6	Sh. Suresh Kumar, CA no. 102712667, Tikri Kalan, Delhi-110041	15

Contd.

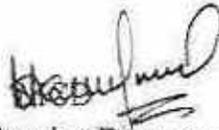
Findings:

7

1. The inspecting team also found that it is a village and the majority of villagers also have 1 or 2 cattles for their daily living.
2. It was noted that the drains around the dairies are either filled up with cattle feces or traces of the cattle feces.
3. The inspecting team found that part of waste water generated from village Tikri kalan through various activities was being drained into the village pond surrounded by boundary wall.


DPCC

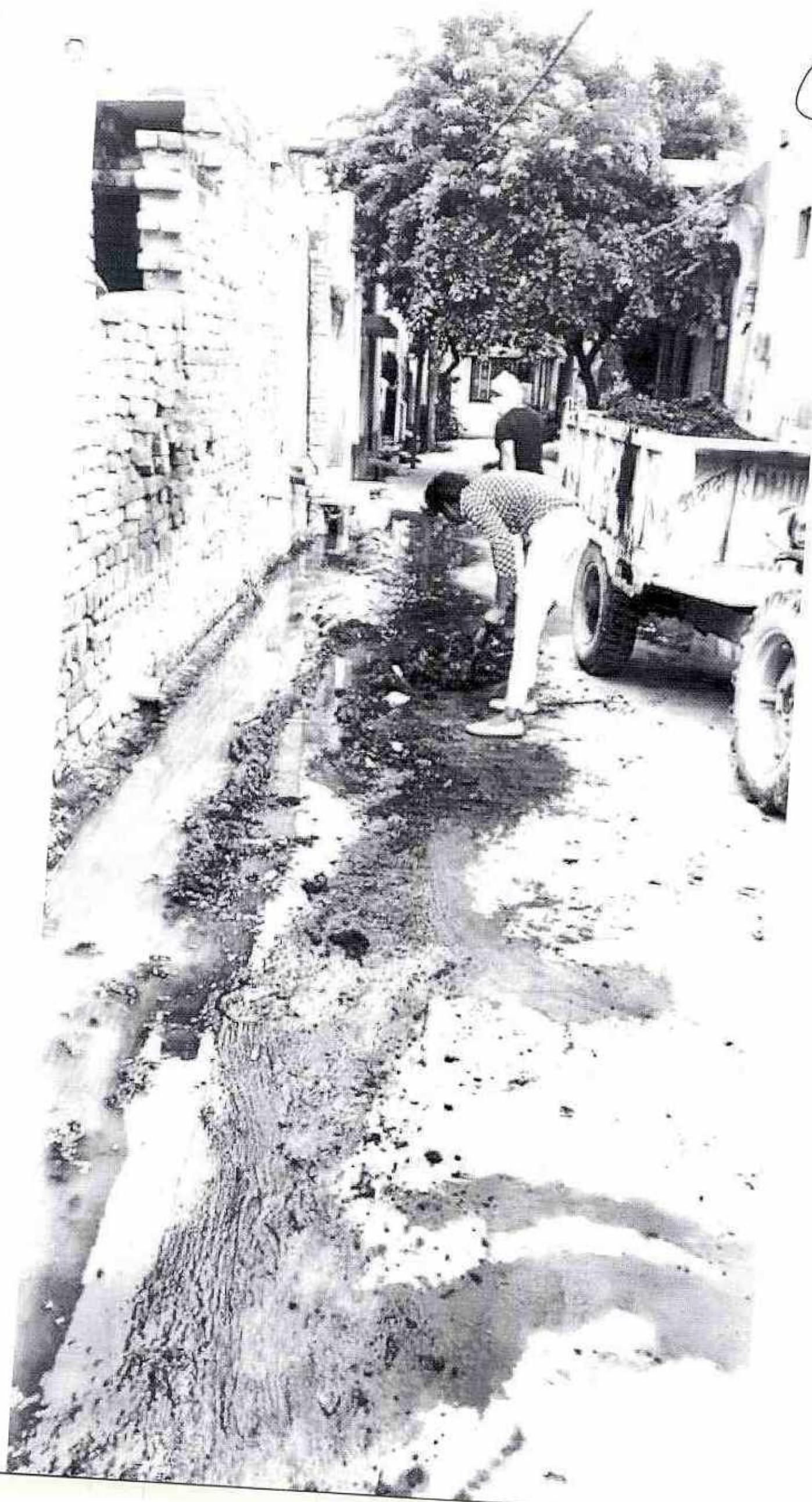

Revenue


(Veterinary Service Department)

9



9





Before the National Green Tribunal

113

Original Application No. 200/2022

Annexure-C (Colly)

Manjeet Bhardwaj & Ors.

Applicant

Versus

Govt. of NCT of Delhi

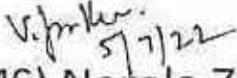
Respondent

In compliance of order of National Green Tribunal dated 10.03.2022, the small drains situated in village Tikri Kalan have been cleaned, photograph of the same are enclosed for kind perusal please.

Submitted for kind information please.


Sanitation Superintendent

DEMS / Narela Zone

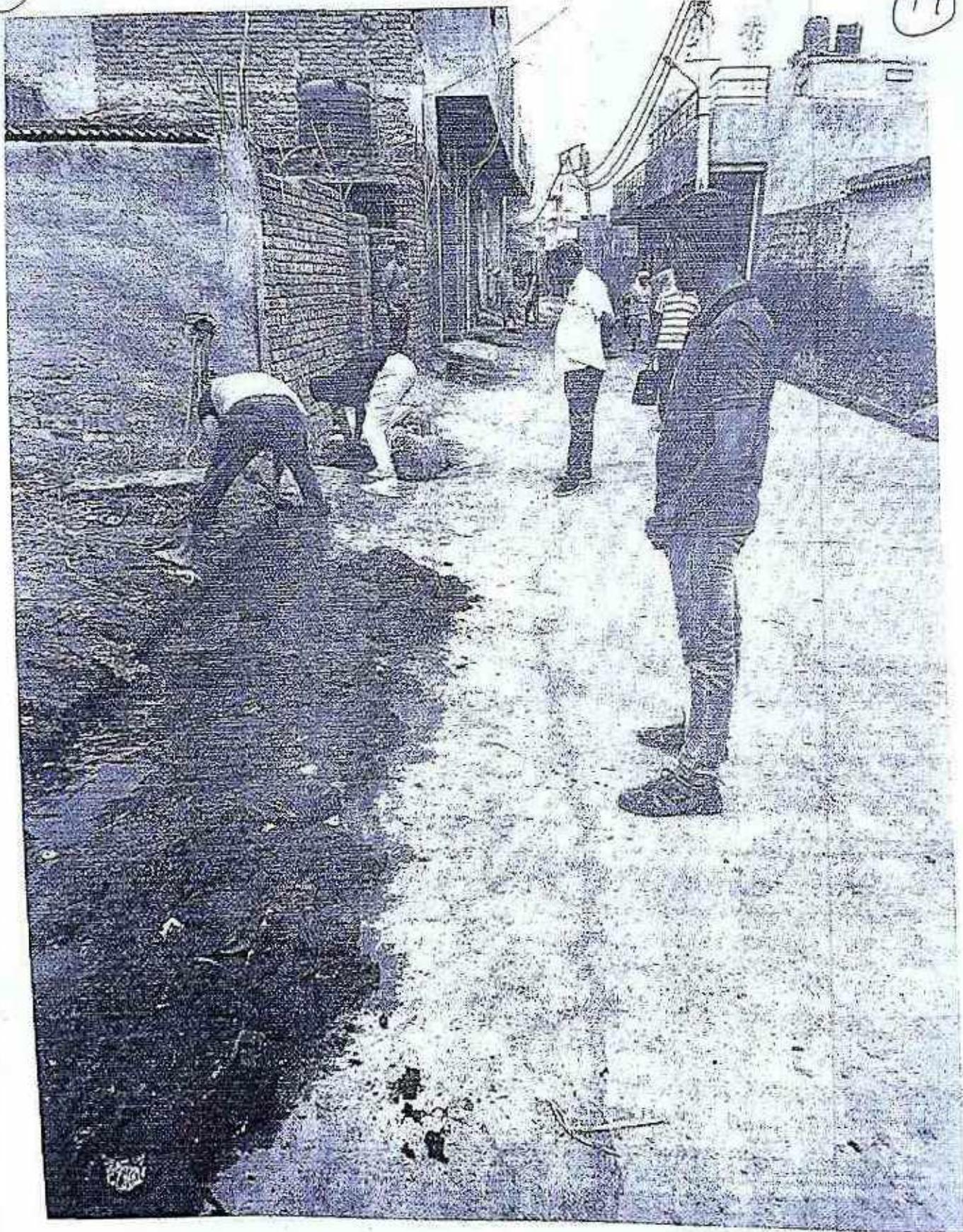

EE (DEMS) Narela Zone

B

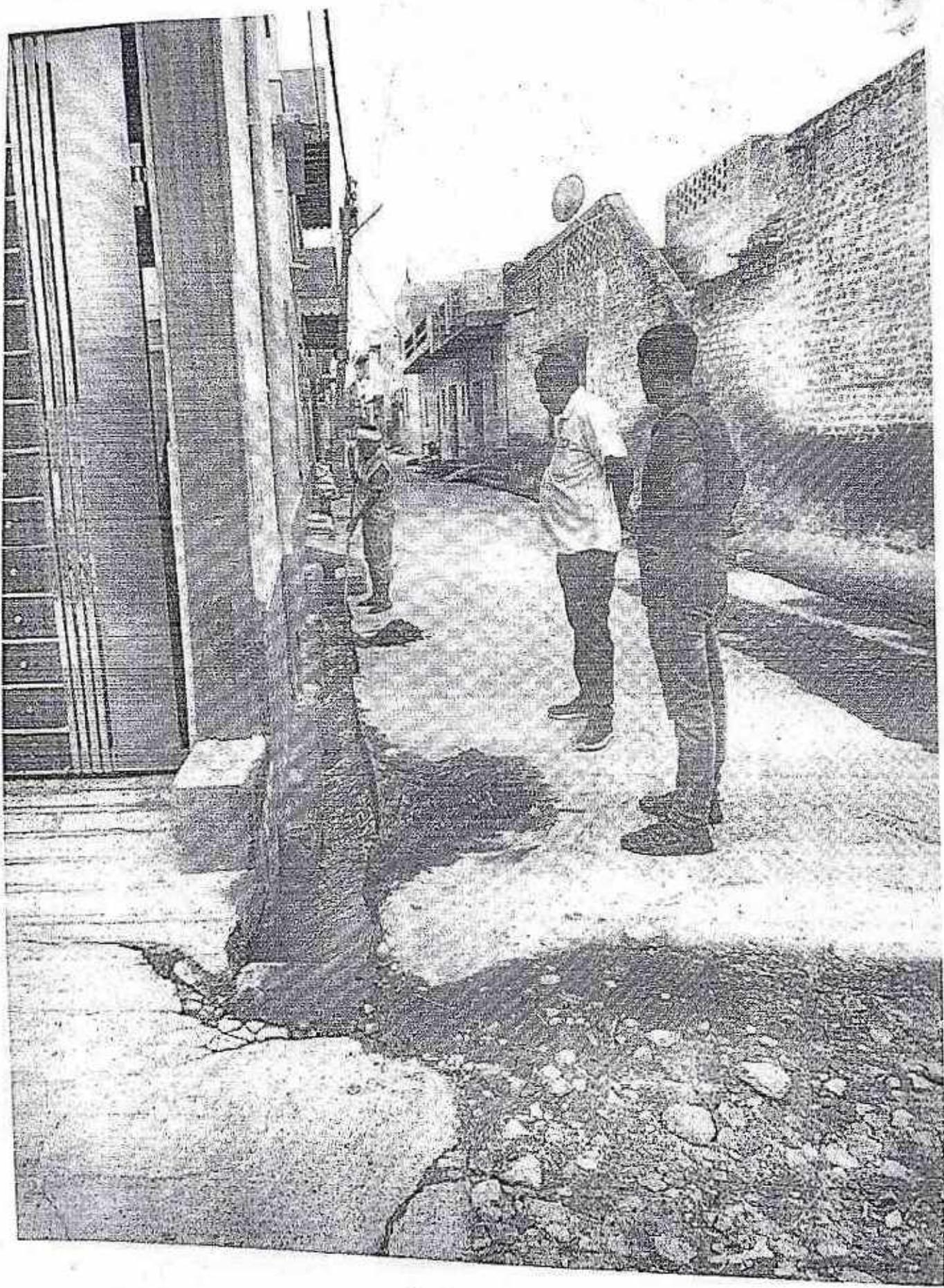


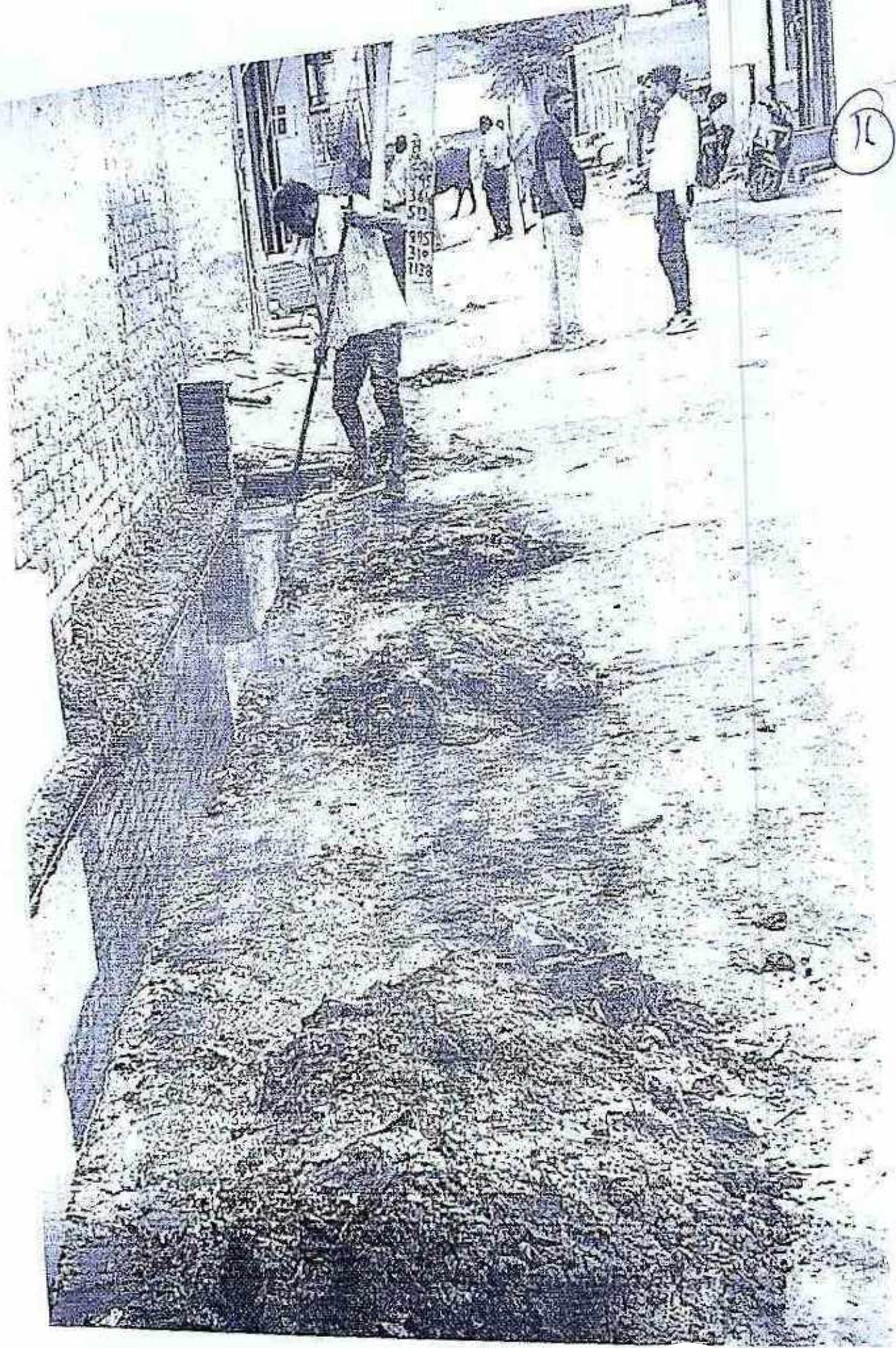
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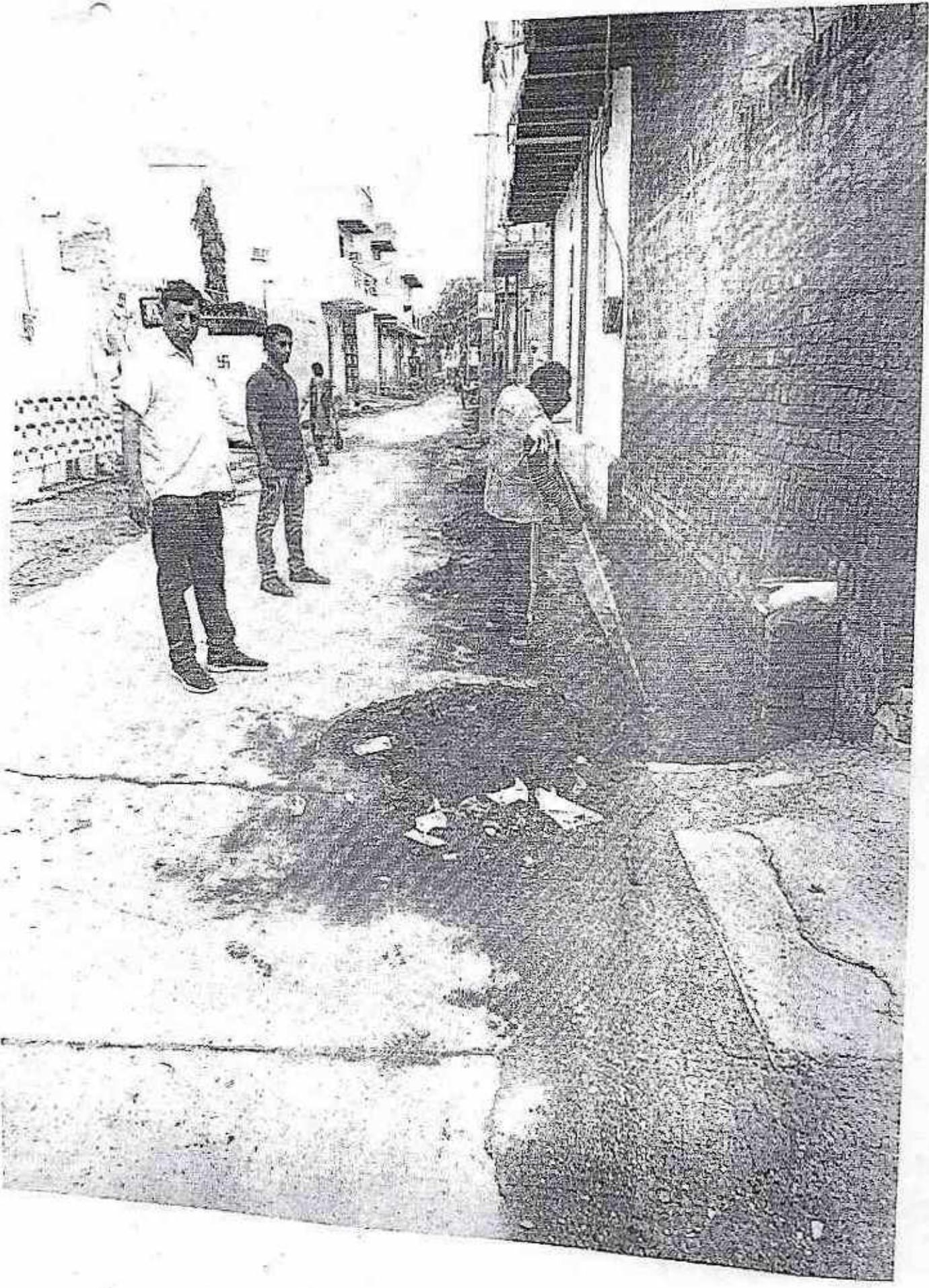


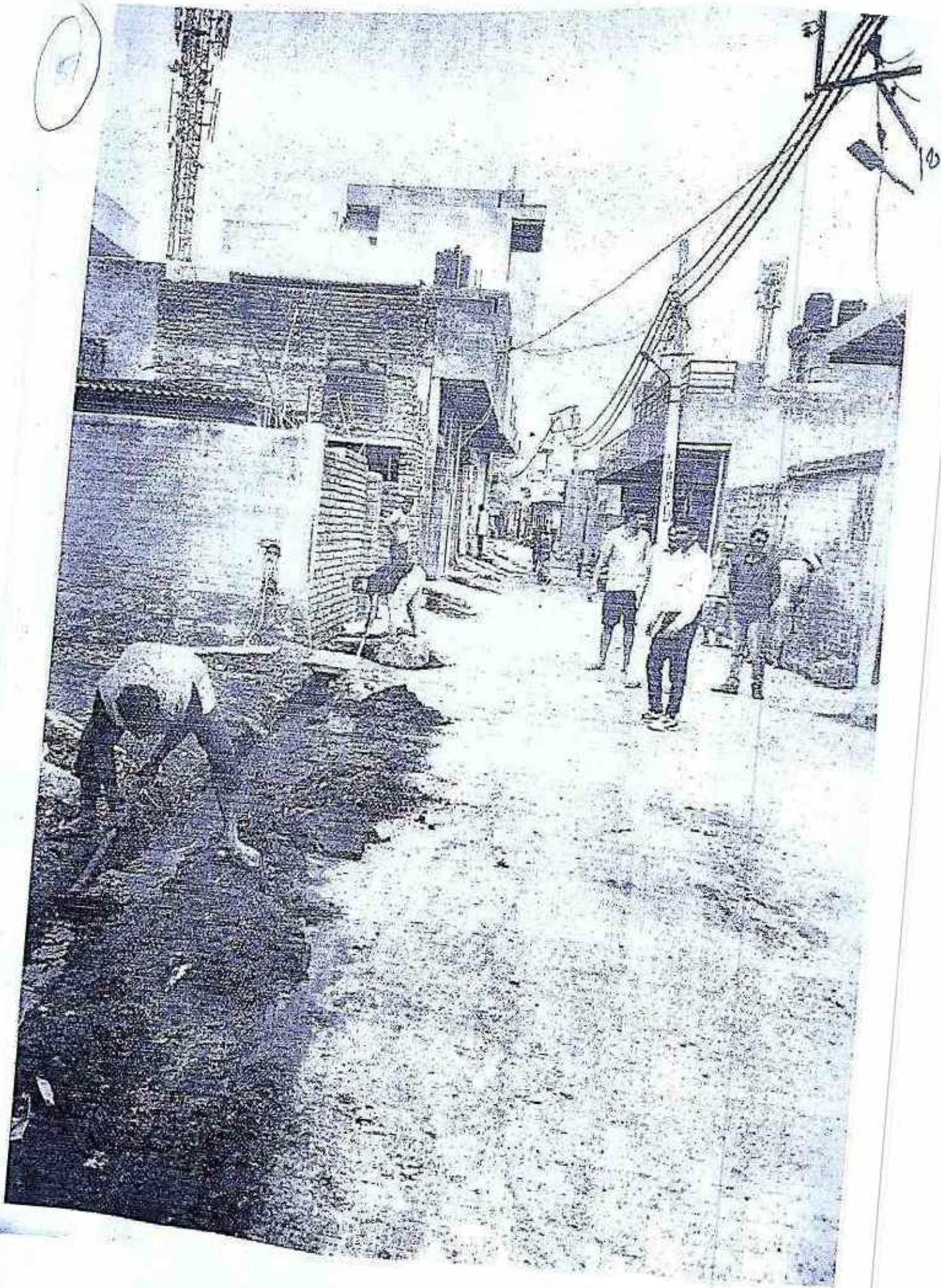
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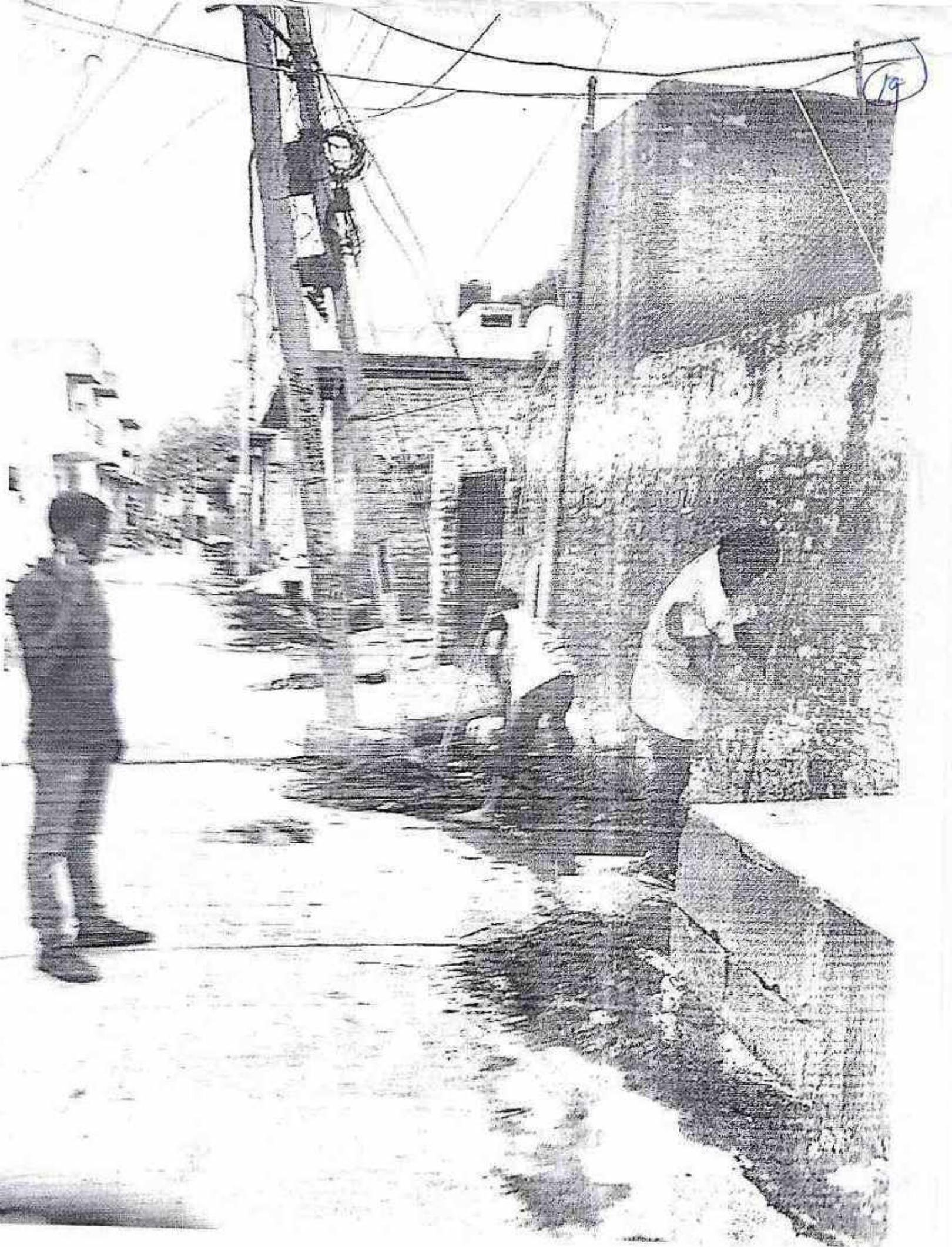




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(20)
41/e

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
NARELA ZONE

Annexure-D (Colly)

No. DD(VS)NZ/2022/D-475

Dated 02.09.2022

SHOW CAUSE NOTICE

It has been reported by the field officials that you are running a cattle dairy illegally at H.No. 917, Kalyana Panna, Village Tikri Kalan Delhi-41 Delhi without valid municipal license in violation of the provisions of the section 417 of DMC 1957.

And whereas it has also come to the notice that cattle dung/urine/waste water is being flown in the drains in utter violation of guidelines for Management of Dairies and Gaushalas issued by CPCB and thereby causing contravention of the order dated 20.05.2019 of National Green Tribunal (NGT) passed in OA No. 46/2018. The guidelines are enclosed herewith.

And whereas you have been prosecuted for violation of the provision of the DMC Act 1957 vide challan No. _____ dated _____.

And whereas, you have not stopped the operation of the above said illegal cattle dairy inspite of repeated prosecution action.

You are therefore, served with this notice to stop the operation of illegal cattle dairy and remove your cattle from the above said premises and show cause within 03 days of receipt of this notice why your aforesaid premises should not be sealed.


M.T.I./ Narela Zone

Shompal s/o Sh. Laxman
H.No. 917, Kalyana Panna
Village Tikri Kalan
Delhi-110041

Paste

(2)
40/c

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
NARELA ZONE

No. DD(VS)NZ/2022/D-476

Dated: 02.09.2022

SHOW CAUSE NOTICE

It has been reported by the field officials that you are running a cattle dairy illegally at H.N-93, Kalyana Pana village Tikri Kalan Delhi-41 Delhi without valid municipal license in violation of the provisions of the section 417 of DMC 1957.

And whereas it has also come to the notice that cattle dung/urine/waste water is being flown in the drains in utter violation of guidelines for Management of Dairies and Gaushalas issued by CPCB and thereby causing contravention of the order dated 20.05.2019 of National Green Tribunal (NGT) passed in OA No. 46/2018. The guidelines are enclosed herewith.

And whereas you have been prosecuted for violation of the provision of the DMC Act 1957 vide challan No. _____ dated _____.

And whereas, you have not stopped the operation of the above said illegal cattle dairy inspite of repeated prosecution action.

You are therefore, served with this notice to stop the operation of illegal cattle dairy and remove your cattle from the above said premises and show cause within 03 days of receipt of this notice why your aforesaid premises should not be sealed.


M.T.I./ Narela Zone

Vinod Kumar S. Ballu

H.No-93, Kalyana Pana

Tikri Kalan Delhi-41

Paste

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
NARELA ZONE

39/C
22

No. DD(VS)NZ/2022/D-477

Dated: 02.09.2022

SHOW CAUSE NOTICE

It has been reported by the field officials that you are running a cattle dairy illegally at H.No. 948, Kalyana Pana Village Tikri Kalan Delhi-110041 Delhi without valid municipal license in violation of the provisions of the section 417 of DMC 1957.

And whereas it has also come to the notice that cattle dung/urine/waste water is being flown in the drains in utter violation of guidelines for Management of Dairies and Gaushalas issued by CPCB and thereby causing contravention of the order dated 20.05.2019 of National Green Tribunal (NGT) passed in OA No. 46/2018. The guidelines are enclosed herewith.

And whereas you have been prosecuted for violation of the provision of the DMC Act 1957 vide challan No. _____ dated _____.

And whereas, you have not stopped the operation of the above said illegal cattle dairy in spite of repeated prosecution action.

You are therefore, served with this notice to stop the operation of illegal cattle dairy and remove your cattle from the above said premises and show cause within 03 days of receipt of this notice why your aforesaid premises should not be sealed.



M.T.I./ Narela Zone

Sh. Shikhal S/O Laxman
H.No. 948, Kalyana Pana
Village Tikri Kalan
Delhi-110041

Paste

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
NARELA ZONE

23 38/C

No. DD(VS)NZ/2022/D-478

Dated: 02.09.2022

SHOW CAUSE NOTICE

It has been reported by the field officials that you are running a cattle dairy illegally at H.No-922, Kalyana Pana village Tikri Kalan Delhi-41 Delhi without valid municipal license in violation of the provisions of the section 417 of DMC 1957.

And whereas it has also come to the notice that cattle dung/urine/waste water is being flown in the drains in utter violation of guidelines for Management of Dairies and Gaushalas issued by CPCB and thereby causing contravention of the order dated 20.05.2019 of National Green Tribunal (NGT) passed in OA No. 46/2018. The guidelines are enclosed herewith.

And whereas you have been prosecuted for violation of the provision of the DMC Act 1957 vide challan No. _____ dated _____.

And whereas, you have not stopped the operation of the above said illegal cattle dairy inspite of repeated prosecution action.

You are therefore, served with this notice to stop the operation of illegal cattle dairy and remove your cattle from the above said premises and show cause within 03 days of receipt of this notice why your aforesaid premises should not be sealed.

[Handwritten signature]

M.T.I./ Narela Zone

Balwan y. Shi Mammah
H.No-922, Kalyana Pana
Village Tikri Kalan Delhi-41

Paste

(24)
31/C

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
NARELA ZONE

No. DD(VS)NZ/2022/D-474

Dated: 02.09.2022

SHOW CAUSE NOTICE

It has been reported by the field officials that you are running a cattle dairy illegally at H. No. 775, Near Nayi Gopal Village Tikli Kalan Delhi without valid municipal license in violation of the provisions of the section 417 of DMC 1957.

And whereas it has also come to the notice that cattle dung/urine/waste water is being flown in the drains in utter violation of guidelines for Management of Dairies and Gaushalas issued by CPCB and thereby causing contravention of the order dated 20.05.2019 of National Green Tribunal (NGT) passed in OA No. 46/2018. The guidelines are enclosed herewith.

And whereas you have been prosecuted for violation of the provision of the DMC Act 1957 vide challan No. _____ dated _____.

And whereas, you have not stopped the operation of the above said illegal cattle dairy inspite of repeated prosecution action.

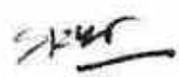
You are therefore, served with this notice to stop the operation of illegal cattle dairy and remove your cattle from the above said premises and show cause within 03 days of receipt of this notice why your aforesaid premises should not be sealed.

Smt. Vinod Devi W/O Ballu

H. No. 775, Near Nayi Gopal

Village Tikli Kalan

Delhi-110041


M.T.I./ Narela Zone

Paste

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
NARELA ZONE

25 36/C

No. DD(VS)NZ/2022/D-490

Dated: 02.09.2022

SHOW CAUSE NOTICE

It has been reported by the field officials that you are running a cattle dairy illegally at H.No-1290, Ramyana Pana village Tikri Kalan Delhi-41 Delhi without valid municipal license in violation of the provisions of the section 417 of DMC 1957.

And whereas it has also come to the notice that cattle dung/urine/waste water is being flown in the drains in utter violation of guidelines for Management of Dairies and Gaushalas issued by CPCB and thereby causing contravention of the order dated 20.05.2019 of National Green Tribunal (NGT) passed in OA No. 46/2018. The guidelines are enclosed herewith.

And whereas you have been prosecuted for violation of the provision of the DMC Act 1957 vide challan No. _____ dated _____.

And whereas, you have not stopped the operation of the above said illegal cattle dairy inspite of repeated prosecution action.

You are therefore, served with this notice to stop the operation of illegal cattle dairy and remove your cattle from the above said premises and show cause within 03 days of receipt of this notice why your aforesaid premises should not be sealed.

[Handwritten Signature]

M.T.I./ Narela Zone

Sh. Vijay S. Khatak Singh
H.No-1290, Ramyana Pana
village Tikri Kalan Delhi-41

[Handwritten Signature]

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MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
NARELA ZONE

No. DD(VS)NZ/2022/D-481

Dated: 02.09.2022

SHOW CAUSE NOTICE

It has been reported by the field officials that you are running a cattle dairy illegally at CA No. 102712667, Village-Tikri Kalan, Delhi-11 Delhi without valid municipal license in violation of the provisions of the section 417 of DMC 1957.

And whereas it has also come to the notice that cattle dung/urine/waste water is being flown in the drains in utter violation of guidelines for Management of Dairies and Gaushalas issued by CPCB and thereby causing contravention of the order dated 20.05.2019 of National Green Tribunal (NGT) passed in OA No. 46/2018. The guidelines are enclosed herewith.

And whereas you have been prosecuted for violation of the provision of the DMC Act 1957 vide challan No. _____ dated _____.

And whereas, you have not stopped the operation of the above said illegal cattle dairy in spite of repeated prosecution action.

You are therefore, served with this notice to stop the operation of illegal cattle dairy and remove your cattle from the above said premises and show cause within 03 days of receipt of this notice why your aforesaid premises should not be sealed.

[Handwritten Signature]

M.T.I./ Narela Zone

Sh. Suresh Kumar S/O Ch. Sultan Singh

CA No. 102712667

Village-Tikri Kalan

Delhi-110041

[Handwritten Signature]

(27)
34/C

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
NARELA ZONE

No. DD(VS)NZ/2022/D-482

Dated: 02.09.2022

SHOW CAUSE NOTICE

It has been reported by the field officials that you are running a cattle dairy illegally at H.No. 1290, Tikri Kalam, Ramyana Pana Delhi-11 Delhi without valid municipal license in violation of the provisions of the section 417 of DMC 1957.

And whereas it has also come to the notice that cattle dung/urine/waste water is being flown in the drains in utter violation of guidelines for Management of Dairies and Gaushalas issued by CPCB and thereby causing contravention of the order dated 20.05.2019 of National Green Tribunal (NGT) passed in OA No. 46/2018. The guidelines are enclosed herewith.

And whereas you have been prosecuted for violation of the provision of the DMC Act 1957 vide challan No. _____ dated _____

And whereas, you have not stopped the operation of the above said illegal cattle dairy inspite of repeated prosecution action.

You are therefore, served with this notice to stop the operation of illegal cattle dairy and remove your cattle from the above said premises and show cause within 03 days of receipt of this notice why your aforesaid premises should not be sealed.

[Handwritten signature]

M.T.I./ Narela Zone

Sh. Raj Kumar S/o Sultan Singh

H.No. 1290, Tikri Kalam,

Ramyana Pana

Delhi-110041

paste

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
NARELA ZONE

200

33/C

No. DD(VS)NZ/2022/D-483

Dated: 02.09.2022

SHOW CAUSE NOTICE

It has been reported by the field officials that you are running a cattle dairy illegally at H. No. 948, Ramyana Pana village Tikri Kalan Delhi-41 Delhi without valid municipal license in violation of the provisions of the section 417 of DMC 1957.

And whereas it has also come to the notice that cattle dung/urine/waste water is being flown in the drains in utter violation of guidelines for Management of Dairies and Gaushalas issued by CPCB and thereby causing contravention of the order dated 20.05.2019 of National Green Tribunal (NGT) passed in OA No. 46/2018. The guidelines are enclosed herewith.

And whereas you have been prosecuted for violation of the provision of the DMC Act 1957 vide challan No. _____ dated _____.

And whereas, you have not stopped the operation of the above said illegal cattle dairy inspite of repeated prosecution action.

You are therefore, served with this notice to stop the operation of illegal cattle dairy and remove your cattle from the above said premises and show cause within 03 days of receipt of this notice why your aforesaid premises should not be sealed.



M.T.I./ Narela Zone

Sandeep S. Sh. Rambil Singh
H. No. 948, Ramyana Pana
Tikri Kalan Delhi-41

Paste

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
NARELA ZONE

(9)

32/C

No. DD(VS)NZ/2022/D-484

Dated: 02.09.2022

SHOW CAUSE NOTICE

It has been reported by the field officials that you are running a cattle dairy illegally at H. No. 1290, Tikri Kalan, Ramyana Panau, Delhi-11 Delhi without valid municipal license in violation of the provisions of the section 417 of DMC 1957.

And whereas it has also come to the notice that cattle dung/urine/waste water is being flown in the drains in utter violation of guidelines for Management of Dairies and Gaushalas issued by CPCB and thereby causing contravention of the order dated 20.05.2019 of National Green Tribunal (NGT) passed in OA No. 46/2018. The guidelines are enclosed herewith.

And whereas you have been prosecuted for violation of the provision of the DMC Act 1957 vide challan No. _____ dated _____.

And whereas, you have not stopped the operation of the above said illegal cattle dairy inspite of repeated prosecution action.

You are therefore, served with this notice to stop the operation of illegal cattle dairy and remove your cattle from the above said premises and show cause within 03 days of receipt of this notice why your aforesaid premises should not be sealed.



M.T.I./ Narela Zone

Sh. Joginder S/o Sh. Sultan Singh

H. No. 1290, Tikri Kalan

Ramyana Panau

Delhi-110041

Paste

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
NARELA ZONE

30

31/C

No. DD(VS)NZ/2022/D-485

Dated: 02.09.2022

SHOW CAUSE NOTICE

It has been reported by the field officials that you are running a cattle dairy illegally at H No-553, Daplan Pana Village - Tikri Kadan Delhi-41 Delhi without valid municipal license in violation of the provisions of the section 417 of DMC 1957.

And whereas it has also come to the notice that cattle dung/urine/waste water is being flown in the drains in utter violation of guidelines for Management of Dairies and Gaushalas issued by CPCB and thereby causing contravention of the order dated 20.05.2019 of National Green Tribunal (NGT) passed in OA No. 46/2018. The guidelines are enclosed herewith.

And whereas you have been prosecuted for violation of the provision of the DMC Act 1957 vide challan No. _____ dated _____.

And whereas, you have not stopped the operation of the above said illegal cattle dairy in spite of repeated prosecution action.

You are therefore, served with this notice to stop the operation of illegal cattle dairy and remove your cattle from the above said premises and show cause within 03 days of receipt of this notice why your aforesaid premises should not be sealed.

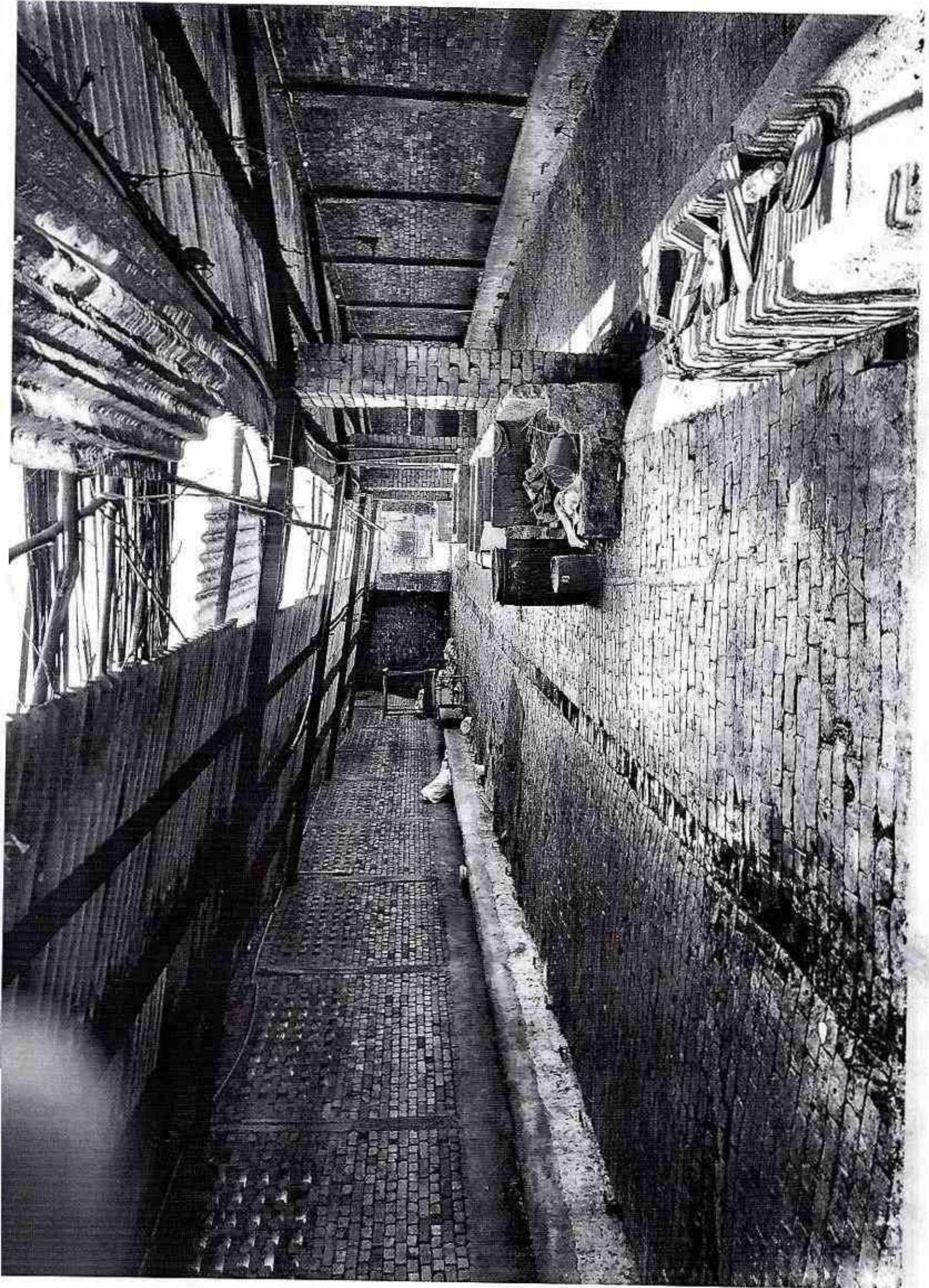
M.T.I./ Narela Zone

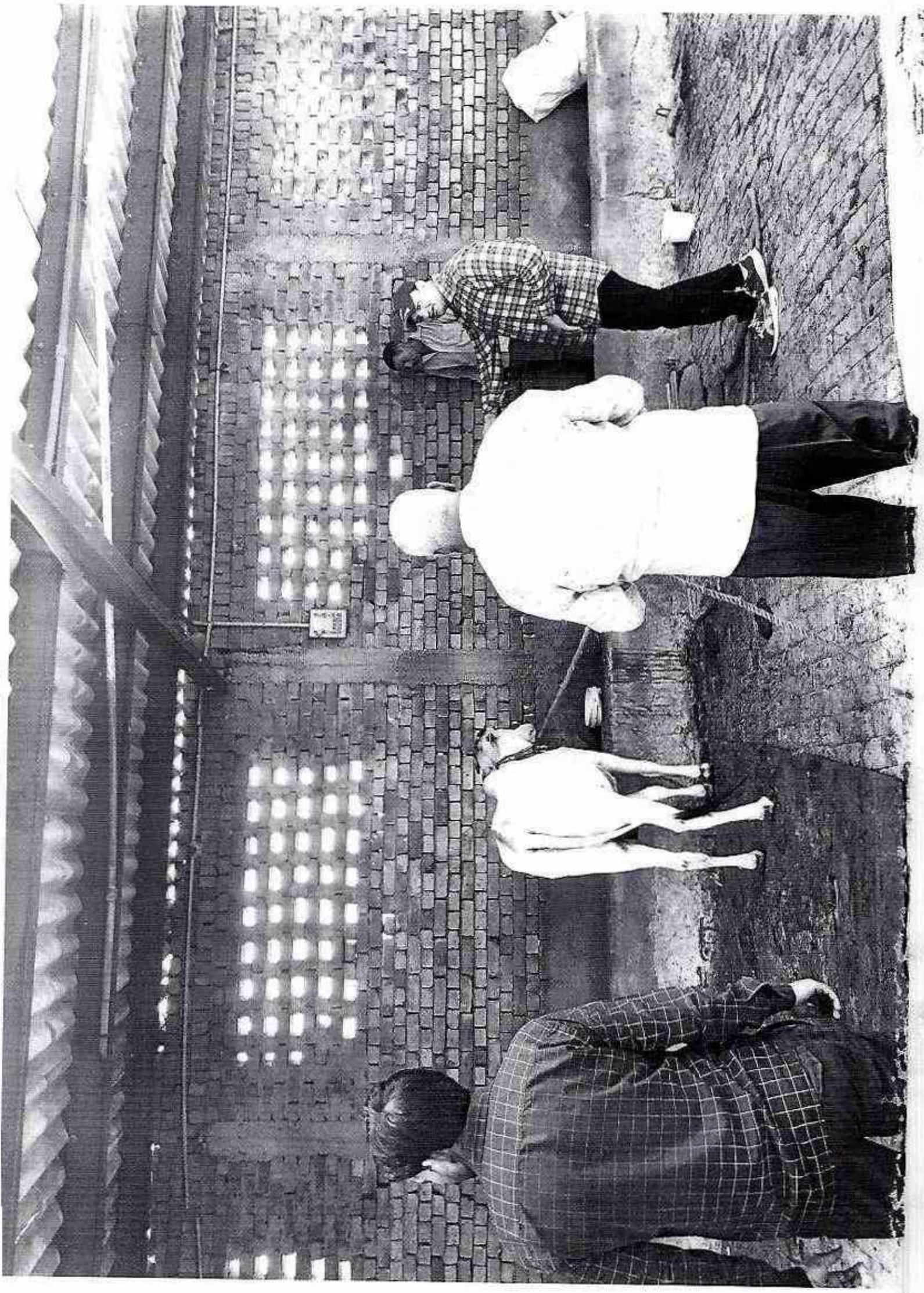
Sultan Singh s/o. Ram Kishan
H.No-553, Daplan Pana
Tikri Kadan Delhi-41

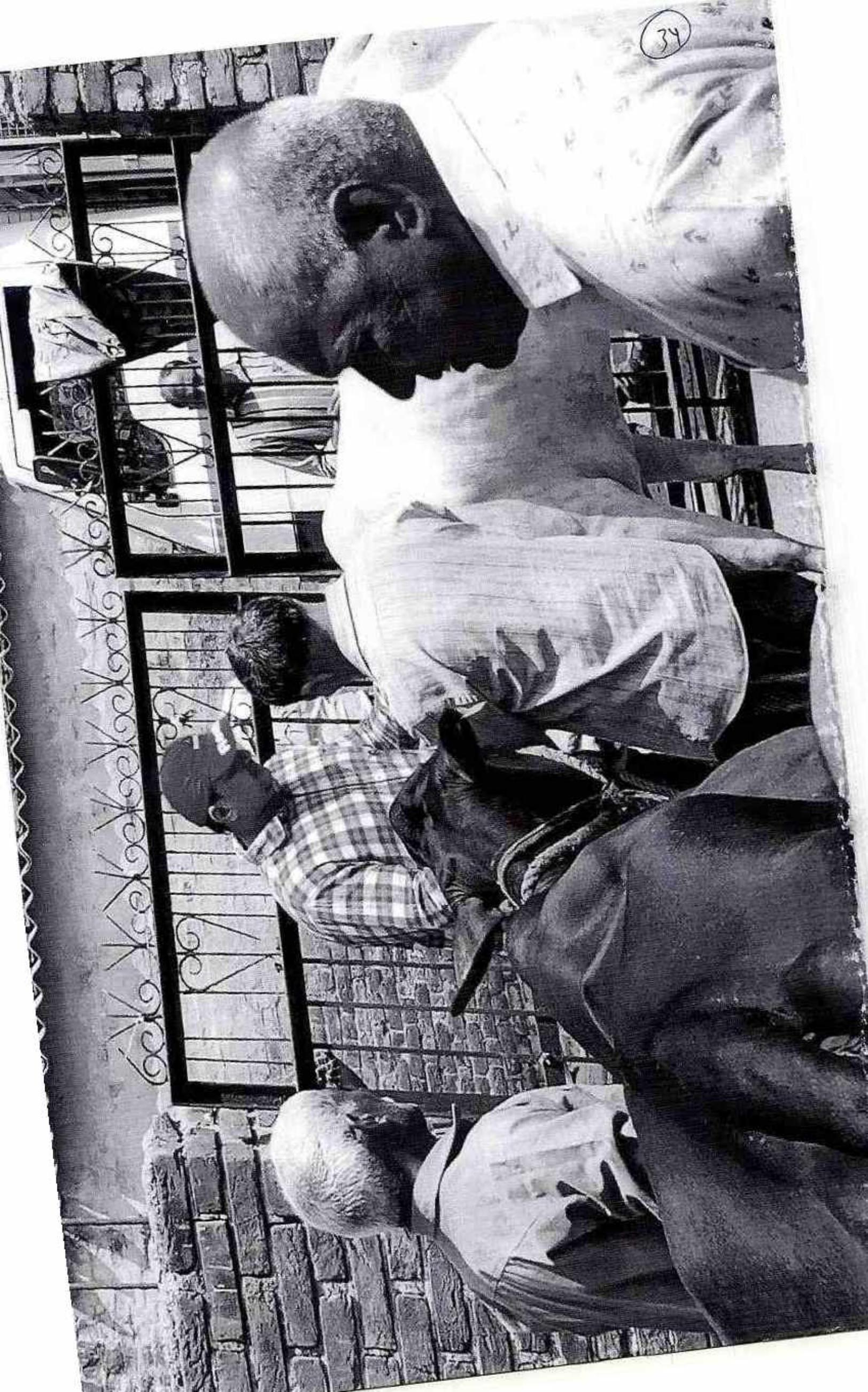
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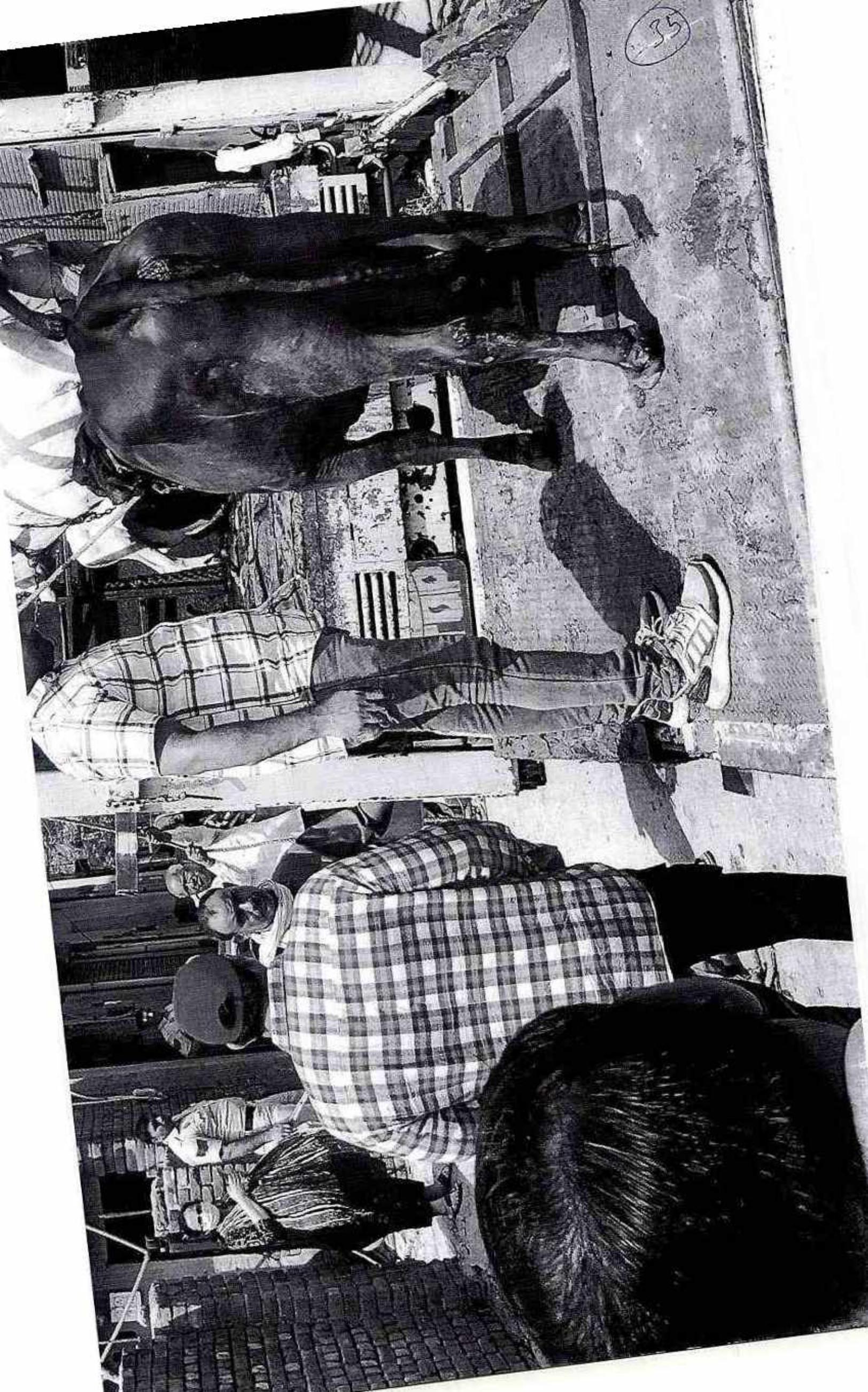
12-09-2022 photography



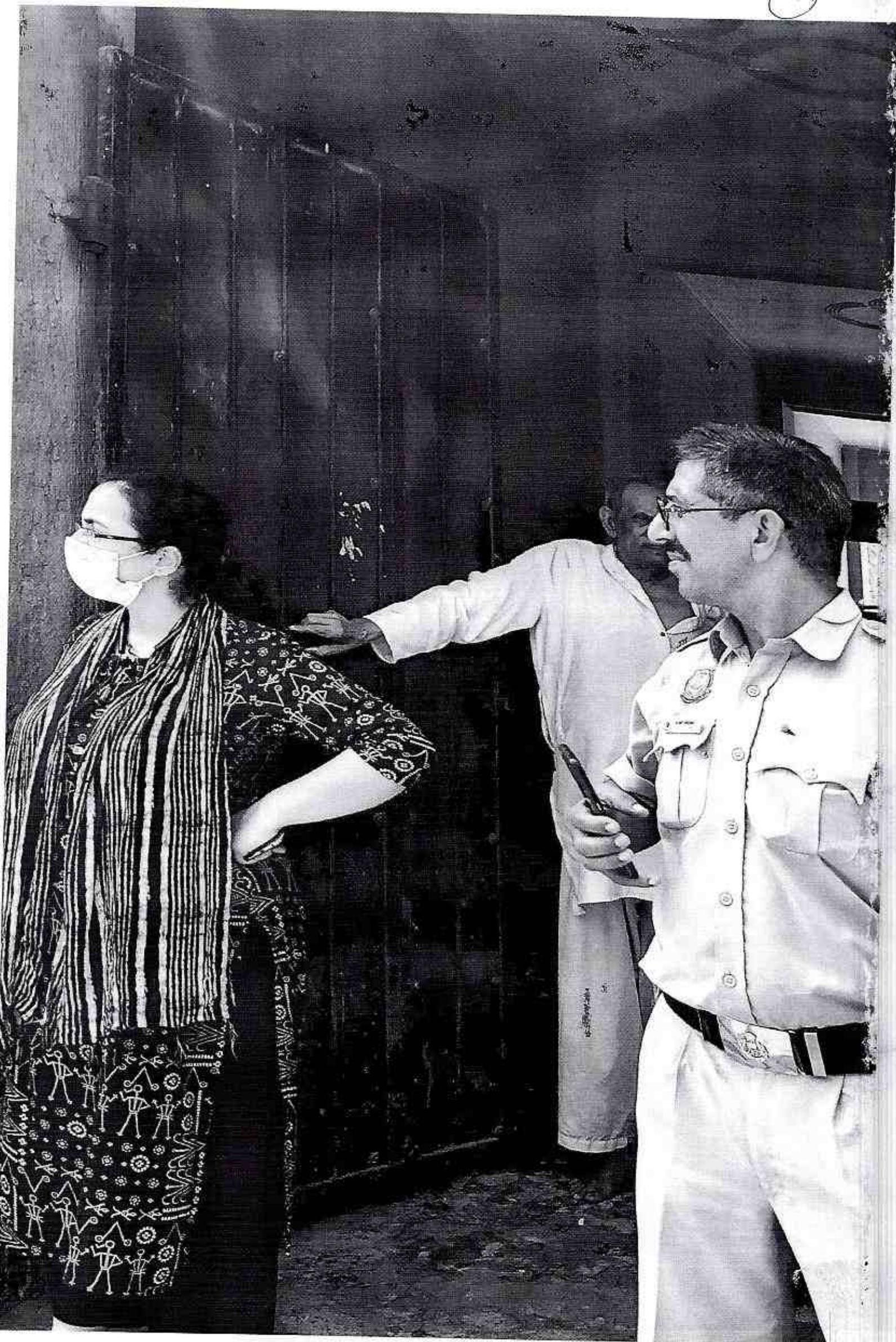


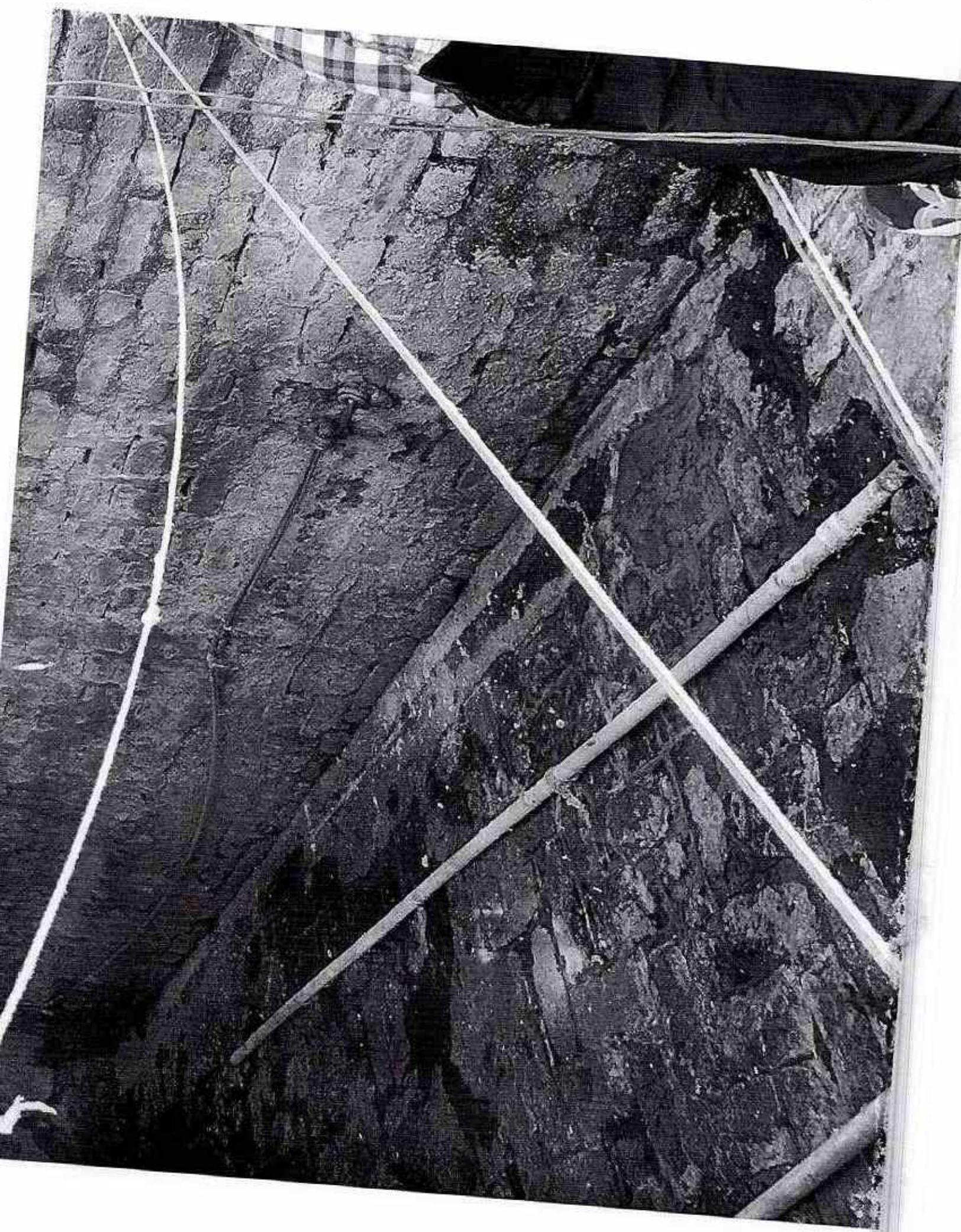














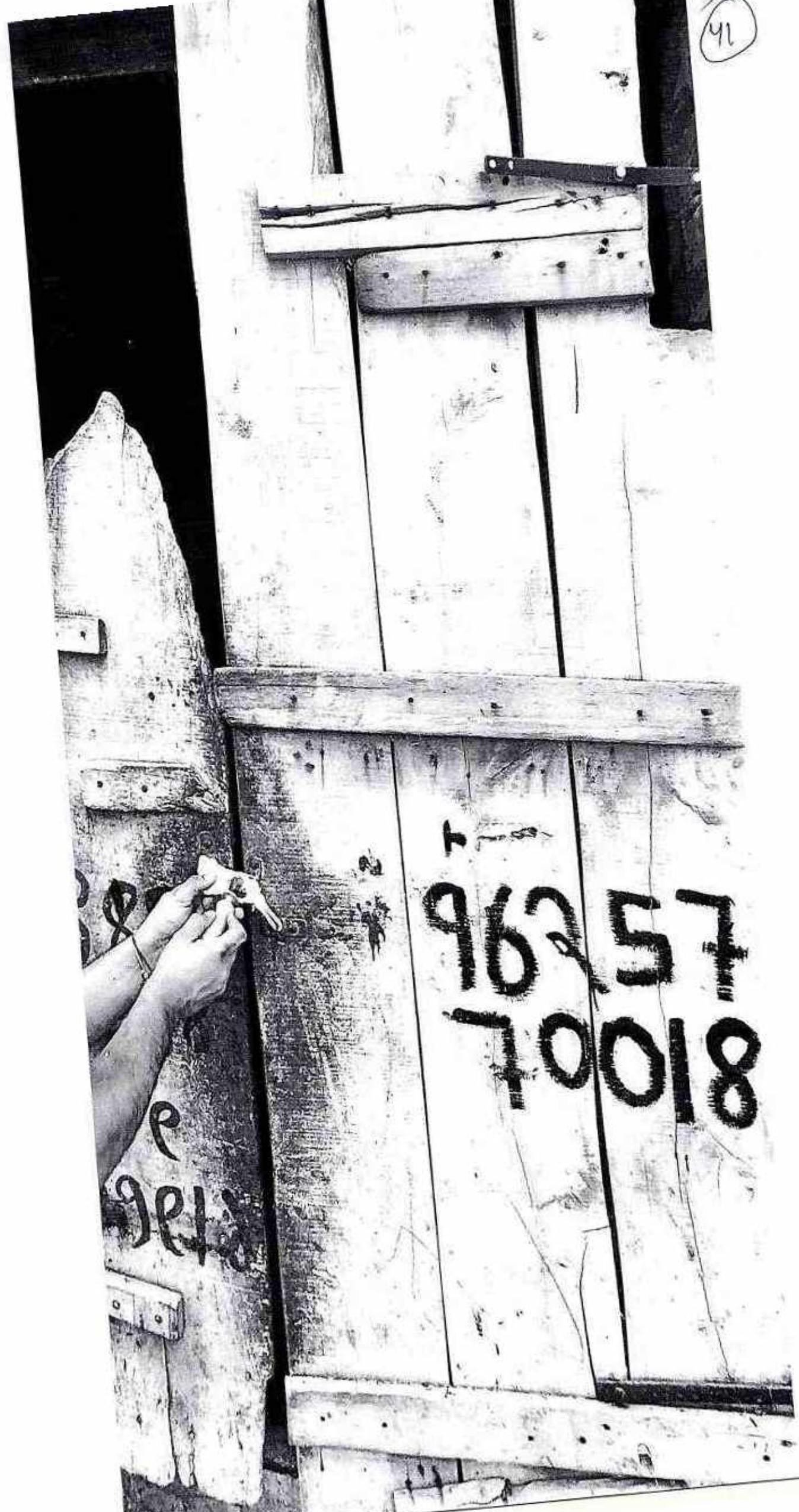
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Handwritten numbers on the right side of the door: 75757, 70018, 70017.





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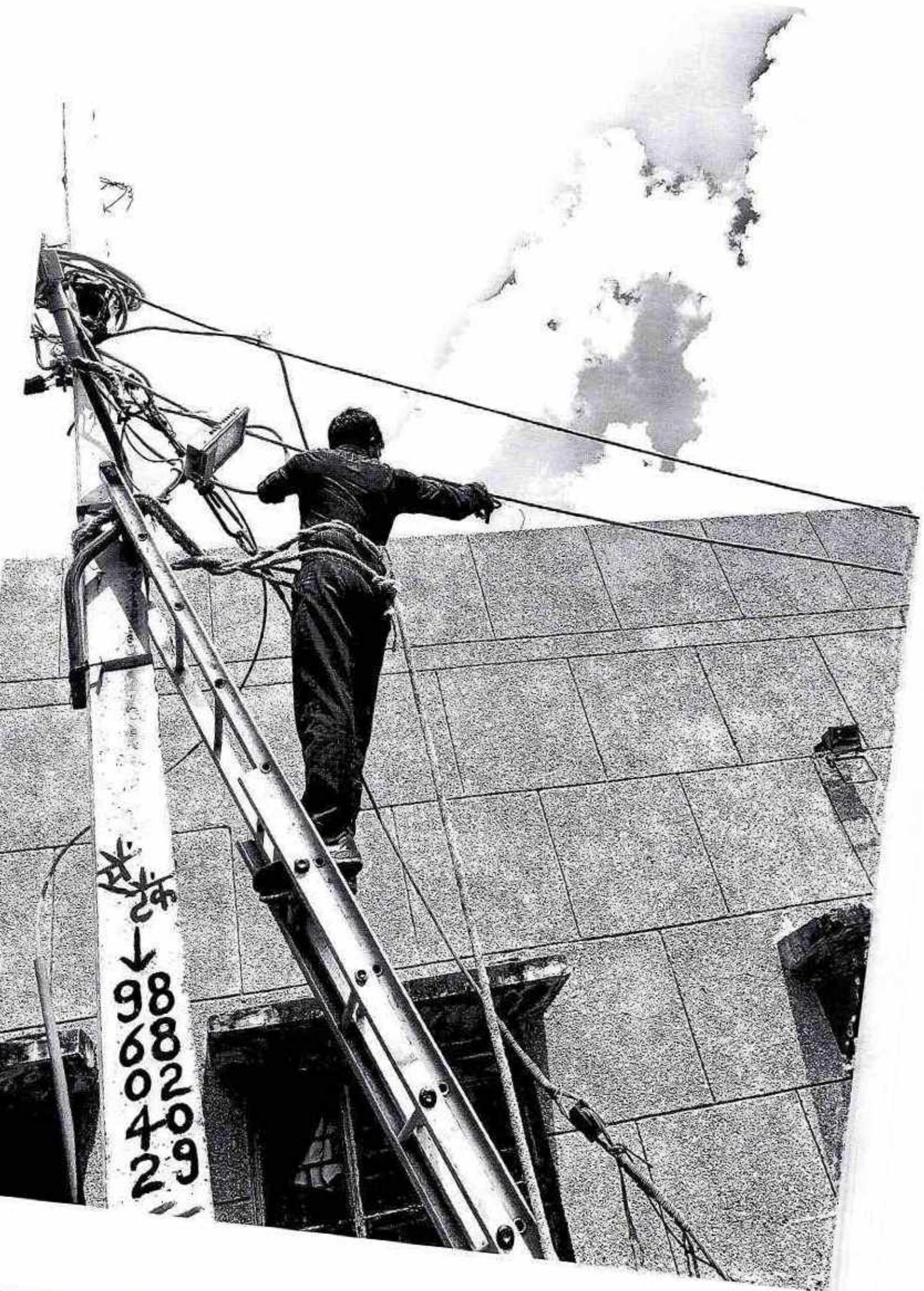


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MUNICIPAL CORPORATION OF DELHI
(VETERINARY SERVICES DEPARTMENT)
Room No.-312, Zonal Building, Narela,
Delhi-110040, ddvsnz@gmail.com

NO. DD(VS)/NZ/2022/ D-544

Dated: 13-09-2022

To

The SHO
Police Station, Mundka,
New Delhi

Annexure - F

Subject: - Request for keeping watch & ward of the seal illegal dairy premises.

Reference:-Orders passed by Hon'ble NGT in O.A. No. 200/2022 in the matter "Manjeet Bhardwal & Ors Vs. Govt. of NCT of Delhi" ; Regard Joint Committee meeting and visit of the area.

In compliance of the direction of Hon'ble Delhi High Court in the matter of Common Cause Society v/s Union of India and Ors in CWP No. 3791/2000, and WP(C) No. 697/2018, Sham Sharma Vs. GNCTD & Ors. A joint action alongwith local police was carried out by the staff of the Veterinary Services Department, Narela Zone for sealing of DDA park in illegal dairy in the jurisdiction of the P.S. Mundka on dated 12.09.2022 in the area of jurisdiction of Kalyana Pana, village Tikri Kalan, Mundka, ward no. 39, Mundka Delhi.

Following illegal dairies have been seal as per the detail given below:

S. No.	Name	Address Of Illegal Dairy	Date Of Sealing	No. Of Seal
01	Sh. Om Pal S/O Sh. Laxman	Kh. No.850, Ploc No. 428, Gf, Village Tikri Kalan, Near Hanuman Mandir, Ca No. 000102714012, Delhi	12.09.2022	One Lock With Three Sealing Point
02	Sh. Vinod S/O Sh. Ballu	H. No. 923, Kalyana Pana, Village Tikri Kalan, Delhi	12.09.2022	Five Sealing Points
03	Smt. Vinod Devi W/O Sh. Balwan	Plot No. 1-A, Gf, Kh. No. 852, Near Shiv Murti, Village Tikri Kalan, Delhi	12.09.2022	Five Sealing Points
04	Sh. Shish Pal S/O Sh. Lakshman	Plot. No. 949, Pole No. 455, Tikri Kalan, Near Bal Vikas School, Delhi	12.09.2022	One Lock With Two Sealing Point
05	Sh. Balwan S/O Sh. Maman	H. No. 83, Gf, Pana Kalyana, Village Tikri Kalan, Delhi	12.09.2022	Two Sealing Points
06	Sh. Vijay S/O Sh. Kharke Singh	H. No. 1290, Ramayan Pana, Tikri Kalan, Delhi	12.09.2022	Two Sealing Points
07	Sh. Raj Kumar S/O Sh. Sultan Singh	H. No. 1290, Ramayan Pana, Tikri Kalan, Delhi	12.09.2022	Four Sealing Points
08	Sh. Joginder S/O Sh. Sultan Singh	H. No. 1290, Ramayan Pana, Tikri Kalan, Delhi	12.09.2022	Three Sealing Points

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14/9/2022

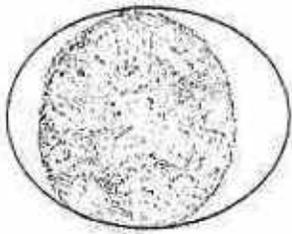


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09	Sh. Sandeep S/O Sh. Ranvir	H. No. 482, Pole No. W-157, Ramayan Pana, Near Primary School, Village Tikri Kalan, Delhi	12.09.2022	Three Sealing Points
10	Sh. Sultan Singh S/O Sh. Ram Kishan	Plot No. 153, Pole No. 52, Village Tikri Kalan, Delhi	12.09.2022	One Sealing Point
11	Sh. Suresh Kumar	(Meter No. 46004410) H. No. 626, Pole No. W-222, Village Tikri Kalan, Delhi	12.09.2022	One Sealing Point

You are hereby requested to direct the concerned beat officer to keep vigil over the sealed dairies & prosecution action should be initiated against the persons/ dairy owners trying to temper the seal of the MCD under the relevant Section of the Delhi Police Act/ IPC Act.

Impression of the Seal



Copy for information to:-

- Dy. Commissioner/Narela Zone
- Director (VS)
- O/C

[Handwritten Signature]
12/09/2022
Veterinary Officer
Narela Zone
Veterinary Services Deptt.
Narela Zone
North Delhi Municipal Corporation

Contd..